

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.213- **C.P. (IB)/216(AHM)2024**
ITEM No.214- IA/1027(AHM)2024
in
C.P. (IB)/216(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

HDFC Bank Limited

.....**Applicant**

V/s

Mrs.Menka Sandipbhai Patel Personal Guarantor to
M/s.Yours Ethnic Foods Private Limited

.....**Respondent**

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/FC : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave,
For the PG : Mr. Kuldeep Adesara, Adv.
For the RP : Mr. Tarak Damani, Adv. with Mr. Aditya Joshi, Adv.

ORDER

C.P. (IB)/216(AHM)2024 & IA/1027(AHM)2024

Ld. Counsel for the Personal Guarantor is directed to file reply today, itself. Ld. Counsel for the Financial Creditors submitted that he is supporting the report of RP.

List for further consideration on 27.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)